

(b) the number of cases in which prosecution was launched; and

(c) the number of persons punished in these cases?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) to (c). The information is being collected and will be laid on the Table of the House.

### विश्वविद्यालयों के छात्रों के लिये पुस्तकें

१९६०. श्री विश्वनाथ पाण्डे : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) जिन विश्वविद्यालयों ने क्षेत्रीय भाषाओं को शिक्षा का माध्यम कर दिया है क्या वहाँ विद्यार्थियों के लिये क्षेत्रीय भाषा की पुस्तकें पर्याप्त संख्या में उपलब्ध हैं; और

(ख) यदि नहीं, तो सरकार इस सम्बन्ध में क्या विचार कर रही है ?

**शिक्षा मन्त्री (डा० का० ला० श्रीमाली) :**

(क) और (ख). वे विश्वविद्यालय, जिन्होंने प्रादेशिक भाषा के माध्यम से शिक्षा देनी आरम्भ कर दी है, विद्यार्थियों के प्रयोग के लिये, अपनी सम्बन्धित प्रादेशिक भाषा में, बहुत सी पुस्तकें प्रकाशित कर रहे हैं। परन्तु ऐसी पुस्तकें पर्याप्त नहीं हैं। बहुत से विश्व-विद्यालयों ने, मूल पुस्तकों को तैयार करने और हिन्दी तथा प्रादेशिक भाषाओं में प्रामाणित पुस्तकों के अनुवाद और उनके अनुरूप पुस्तकें बनाने की केन्द्रीय सरकार को योजना भी स्वीकार कर ली है। योजना पर राज्य सरकारों और विश्वविद्यालयों के सहयोग से क्रमिक कार्यक्रम के अनुसार अमल किया जा रहा है।

### Cement for Andhra Pradesh

1981. { Shri M. N. Swamy:  
Shri Ulaka:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) the demand for cement from the Government of Andhra Pradesh

for the second and third quarters of this year;

(b) what is the allocation for the above terms; and

(c) the percentage left over for collectors' permits?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) and (b). The following figures indicate demand and allotment of cement to Andhra Pradesh under the State Quota:

Quarters	Demand	Allotment
II/62	1,50,000	69,000 *6,000 Ad hoc
III 62	2,00,000	69,000

(c) The Government of India make bulk allocation of cement every quarter and the detailed break-up as among State Projects, Local Municipal authorities and public (through permits by Collectors or otherwise) is decided by the State Government every quarter.

### Financial Powers of Oil and Natural Gas Commission

1982. { Shri P. K. Deo:  
Shri Narendra Singh  
Mahida:

Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether Government are planning to increase the financial powers of the Oil and Natural Gas Commission;

(b) if so, to what extent; and

(c) by what date a Bill is likely to be introduced in Parliament to this effect?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) Under the present Act, the Commission is required to obtain the previous approval of the Central